NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. MA 3541/2019 in C.P. (IB)-82(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Amit C Poddar (liquidator of Yog Industries Ltd)**

APPEARANCE :
FOR THE APPLICANT **:** Adv. Vrushali Pokharna
FOR ARCIL **:** Adv. Suyesha Kakarla

Section: 9 of (IBC) U/s 54 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **02.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT